

assistance from the calamity relief fund, no other assistance has been provided. Although it was promised to provide assistance in instalments, in advance. Due to this, the State Government is yet to undertake any relief measures, although loss due to flood and drought is to the tune of hundreds of crores of rupees.

Through you, I would like to submit to the Government that, due to the severe floods in Gujarat, thousands of farmers and jhuggi-dwellers have nothing to eat. I demand that the Central Government should provide Rs. 665 crores sought by the State Government. Assistance should also be provided to the State Government by our Rural Development Departments which have millions of rupees for various schemes, so that it would be possible for the farmers and the other flood affected people to make both ends meet. This would also help in repairing the damage caused to the infrastructure. . . (Interruptions)

MR. CHAIRMAN : There has been enough discussion on floods. Now, no more discussion on it.

SHRI RAMENDRA KUMAR (Begusarai) : No flood relief measures have been undertaken in Bihar. People are dying. The situation is very alarming. . . (Interruptions)
People are dying due to malaria and no one is paying any heed. Relief is yet to be provided.

VAIDYA DAU DAYAL JOSHI (Kota) : My name has not been called. Earlier also, I have been raising this issue. . . (Interruptions)

MR CHAIRMAN : Joshiji, you speak daily. You may speak tomorrow.

[English]

Now, we shall take up item No. 9, Matters under Rule 377.

Shri Chintaman Wanaga.

(Interruptions)

MR. CHAIRMAN : Nothing is going on record except what Shri Chintaman Wanaga says.

(Interruptions)*

[Translation]

VAIDYA DAU DAYAL JOSHI : I will take only one minute.

MR. CHAIRMAN : You may speak tomorrow. I will also support you.

* Not Recorded.

14.11 hrs.

MATTERS UNDER RULE 377

(i) Need for Construction of Railway Line between Dahanu and Nasik, Maharashtra

[English]

SHRI CHINTAMAN WANAGA (Dahanu) : Dahanu Lok Sabha Constituency covers tribal belt of Thane and Nasik districts in Maharashtra. Even after independence, this tribal belt remains undeveloped, educationally, economically and socially. The State Government as well as the Central Government have not paid adequate attention to this belt. This tribal belt is having hilly and jungle area and people from this area are still living in miserable condition, having no source of income. Most of them are uneducated and jobless. They are suffering from malnutrition. They have to migrate for earning their livelihood from one place to another. Number of schemes of Government for upliftment of tribals have failed due to the absence of proper transport. No industrialist would prefer to come to this area in the absence of road and railway communications. This can be developed by linking Dahanu-Nasik Railway. This railway can reduce the time and distance from West to the Southern States and benefit carrying goods and passengers. It will also benefit the proposed Marine Harbour of Vadhavan.

I request the Union Government to construct railway line between Dahanu and Nasik with a view to develop the most backward tribal belt of Dahanu Lok Sabha constituency.

(ii) Need for uninterrupted supply of gas and power to the industries in Taj Trapazium Zone

[Translation]

PROF. OMPAL SINGH 'NIDAR' (Jalesar) : A large part of this area of my Jalesar Constituency falls under the Taj Trapazium Zone. Lakhs of people were employed in foundaries, bangle and 'ghungroc' industries. But due to the problem of pollution and in compliance of the judgement of the Hon'ble Supreme Court, most of the industries have been closed down in Agra, Tundla, Ferozabad and Jalesar. As a result, about ten lakh people have been rendered jobless.

I request the Central Government to immediately ensure supply of gas and electricity round the clock in the Taj Trapezium Zone and to the industries of that area, as per the Supreme Court judgement so as to protect glass and ghungroo industries.